

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4269  
ANSWERED ON:04.08.2009  
CENTRAL DISASTER MANAGEMENT AUTHORITY  
Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government proposes to set up Central Disaster Management Authority in Uttar Pradesh to save the people of the area from natural calamity including floods;
- (b) if so, the time by which it is likely to be set up; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): No, Madam. Central Government has constituted a National Disaster Management Authority (NDMA) under the provisions of Disaster Management Act, 2005. This Act also provides for constitution of State Disaster Management Authorities and District Disaster Management Authorities by the concerned States. However, there is no provision under the Act for constitution of Central Disaster Management Authority in any State. Government of Uttar Pradesh has already constituted the State Disaster Management Authority headed by Chief Minister.